

Economy On Government Expenses

2305. DR. A.U. AZMI: Will the Minister of FINANCE be pleased to state :

(a) how many officials of Government of India have gone on round-the-world tour on the tax-payer's expense during the last one year, together with the purpose of their tour and other details ; and

(b) what are the details of the steps taken to economise in Government expenses ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO):

(a) The information is being collected and will be laid on the Table of the House.

(b) Proposals for deputation abroad of Central Government officials are scrutinised by a Screening Committee of Secretaries. In the case of Secretaries to the Government, approval of Prime Minister is also obtained. Official visits of Deputy Ministers and Ministers of State abroad are approved by Minister of Finance while in case of Ministers of Cabinet rank and Ministers of State in independent charge of a Ministry, approval of Prime Minister is sought. The necessity for deputation abroad and the estimates of expenditure are scrutinised before approving the deputations. Instructions have also recently been issued revising the entitlements of certain categories of senior officers from First Class to Economy Class air passage, and to single room hotel accommodation instead of a suite.

2. Very recently the Finance Minister has requested all Central Ministers and Chief Ministers of States to apply strictest standards of scrutiny in regard to foreign tour proposals.

Memorandum From Representatives Of Workers Of Swadeshi Group Of Mills.

2306. SHRI R.N. RAKESH: Will the Minister of COMMERCE be pleased to state :

(a) whether the workers' representatives of workers of Swadeshi Group of Mills in a delegation have met the authorities and submitted a memorandum on the affairs of Swadeshi Cotton Mills Co. Ltd.;

(b) what are the main points thereof and his reaction thereto ; and

(c) what steps Government have taken to safeguard the livelihood of thousands of workmen and to avoid risk of violation in the event of Mills reverting back to erstwhile management on the present expiry of take over order on 13th April, 1983 as represented by the workmen ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) and (b) The representatives of workers of the Swadeshi Group of Mills have on some occasions represented for the extension of the take-over period and nationalisation if then six textile mills presently being managed by the National Textile Corporation.

(c) No decision has been taken to restore management of the mills of the erstwhile management.

आवासीय एवं कृषि भूखण्डों के लिए महानिदेशक सम्पदा, रामकृष्णपुरम को आवंटन

2307. श्री निहाल सिंह: क्या रक्षा मंत्री यह ज्ञान की कृपा करके कि कितने व्यक्तियों ने 1 जनवरी, 1980 से 31 जनवरी, 1983 तक श्री अविधि के दौरान, गृहनिर्देशक सम्पदा, रामकृष्णपुरम को आवासीय

एवं कृषि भूखण्डों हेतु अपने आवेदन भेजे हैं और उनमें कितने व्यक्तियों को भूमि नहीं बचे है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री क. पी. सिंह): सूचन एकत्र की जा रही है और

Complaint against Officers of I.A. Bombay Airport.

2308. SHRI M. RAM GOPAL REDDY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government have received complaints against some officers of Indian Airlines of the Bombay Airport in regard to issue of Indian Airlines tickets, from some M.Ps:

(b) if so, what ; and

(c) whether any inquiry has since been conducted by Government and action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) (a) and (b) Yes, Sir. A complaint has been received regarding malpractices in issue of tickets at Bombay Airport.

(c) Indian Airlines is investigating the complaint.

Ugly Structure Of Maharashtra Pavilion.

2309. SHRI SATYENDRA NARAIN SINHA: Will the Minister of COMMERCE be pleased state :

(a) whether the Chairman of the Trade Fair Authority complained in Press Conference that the Government of Maharashtra had put up

most ugly structure at the 1981 Trade Fair ;

(b) whether the Government of Maharashtra had requested for a permanent fair site at Pragati Maidan

(c) whether such sites have been provided to other States on permanent basis ; and

(d) if so, the reasons for criticising the Government of Maharashtra and denial of permanent site to them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) (a) The Chairman, Trade Authority of India while inviting Maharashtra's participation in IITF '82 in a letter to the then Chief Minister of Maharashtra, expressed the hope that the State would put up a better pavilion as the pavilion put up by the State Government in 1981 had been completed after the Fair opened and had created some problems for the TFAI. The Chairman had also suggested to the Chief Minister to ask the concerned officers to draw up their plans from that very time onwards. It is understood that in the press Conference which the Chairman addressed on 31-10-1982, one of the journalists had raised this question and the Chairmean had explained these facts to him.

(b) In response to the Chairman, TFAI's letter, the Government of Maharashtra had requested the TFAI on March 12, 1982 to allot space to the Government of Maharashtra on a permanent basis. In June 1982, Trade Fair Authority of India requested the State Government to depute a senior officer to visit Pragati Maidan to finalise the matter on the spot.

(c) Permanent plots have been provided to State of Punjab, Haryana Himachal Pradesh, Andhra Pradesh. Assam and Union Territory of Delhi since India International Trade Fair, 1979.

(d) Does not arise.